

**Details of Pendency of Cases against MP's & MLA's in view of direction passed by the Hon'ble Supreme Court of India in writ petition (C) No. 699 of 2016 in the matter of Ashwini Kumar Upadhyay-Vs-Union of India & Anr.**

<b>Cases pending in Special Court, MP/MLA, Bidhannagar</b>						
Sl No	District (Name of the District to be mentioned here from which the case is transferred to the Special Court)	Years of Filing	Case No.	Total Number of Cases pending (As on 31st May, 2024)	Stage-wise pendency	
					Trial	Pre-Trial
1	Purba Medinipur	2024	Spl 01/2024 (CIS no. 01/2024)	1	1	0
2	Kolkata	2023	Spl 05/2023 (CIS no. 05/2023)	1	1	0
3	Nadia	2022	Spl 06/2022 (CIS no. 06/2022)	1	1	0
4	Purba Medinipur	2021	Spl 29/2021 (CIS no. 36/2021)	1	1	0
5	Bankura	2020	Spl 12/2020 (CIS no. 47/2020)	1	1	0
6	Bankura	2020	Spl 13/2020 (CIS no. 48/2020)	1	1	0
7	Paschim Medinipur	2018	Spl 120/2018 (CIS no. 335/2018)	1	1	0
8	Hooghly	2018	Spl 137/2018 (CIS no. 312/2018)	1	1	0
9	North 24 Parganas	2018	Spl 233/2018 (CIS no. 346/2018)	1	1	0
				<b>Total =9</b>	<b>Trial =9</b>	<b>Pre-Trial= 0</b>
<b>Cases pending in Judicial Magistrate, Bidhannagar</b>						
Sl No	District (Name of the District to be mentioned here from which the case is transferred to the Special Court)	Years of Filing	Case No.	Total Number of Cases pending (As on 31st May, 2024)	Stage-wise pendency	
					Trial	Pre-Trial
1	Murshidabad (received from Special Court, MP/MLA, Bidhannagar)	2022	Spl 01/2022	1		1
2	Nadia	2022	Spl 02/2022	1		1
3	Purba Medinipore(received from Special Court, MP/MLA, Bidhannagar)	2022	Spl 03/2022	1		1
4	North 24 Parganas	2022	Spl 04/2022	1	1	
5	Nadia	2022	Spl 05/2022	1		1
6	Howrah	2022	Spl 06/2022	1	1	
7	Purulia	2022	Spl 07/2022	1		1
8	Nadia	2022	Spl 08/2022	1		1
9	North 24 Parganas	2022	Spl 09/2022	1		1
10	Purba Medinipore	2023	Spl 01/2023	1		1
11	Howrah	2023	Spl 02/2023	1		1
12	Nadia	2023	Spl 03/2023			
13	Paschim Medinipore	2023	Spl 04/2023	1		1
14	Paschim Medinipore	2023	Spl 05/2023	1		1
15	Nadia	2023	Spl 06/2023	1		1
16	Dakshin Dinajpur	2023	Spl 07/2023	1		1
17	Chief Metropolitan Magistrate, Kolkata (received from Special Court, MP/MLA, Bidhannagar)	2023	Spl 08/2023	1	1	
18	Alipourduar	2023	Spl 09/2023	1		1
19	Paschim Medinipore	2023	Spl 10/2023	1		1
20	Howrah	2023	Spl 11/2023	1		1
21	Nadia	2023	Spl 12/2023	1		1
22	Bankura	2023	Spl 13/2023	1		1
23	Bankura	2023	Spl 14/2023	1		1
24	Jalpaiguri	2023	Spl 15/2023	1		1
25	Kolkata	2023	Spl 16/2023	1		1
26	East Midnapore	2024	Spl 01/2024	1		1
27	Alipore	2024	Spl 02/2024	1		1
28	North 24 Parganas	2024	Spl 03/2024	1		1
29	Kolkata	2024	Spl 04/2024	1		1
30	Purulia	2024	Spl 05/2024	1		1
31	Purulia	2024	Spl 06/2024	1		1
32	Purulia	2024	Spl 07/2024	1		1
33	Purulia	2024	Spl 08/2024	1		1
34	Nadia	2024	Spl 09/2024	1		1
35	Chief Metropolitan Magistrate, Kolkata	2024	Spl 10/2024	1		1
36	North 24 Parganas	2024	Spl 11/2024	1		1
37		2024	Spl 12/2024	1		1
38	Hooghly	2024	Spl 13/2024	1		1
39	Hooghly	2024	Spl 14/2024	1		1
40	Hooghly	2024	Spl 15/2024	1	1	
41	Hooghly	2024	Spl 16/2024	1		1
42	Hooghly	2024	Spl 17/2024	1		1
				<b>Total =42</b>	<b>Trial =4</b>	<b>Pre-Trial= 38</b>

\*\* During physical verification and thorough scrutiny three case records being No. Spl 09/2022, Spl 03/2023 and Spl 16/2023 have been traced out and added to the pending case record statement. Spl 01/2022 and Spl 08/2022 had been inadvertently mentioned as pending for trial stages in previous statement but upon thorough scrutiny it has been found that these case records are in pre-trial stage.

sd/-  
District Judge  
North 24 Parganas